ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No.13/397/398/GB/2016 (C P No.186/2013)

Sharmila Shetty.

...Petitioners

-Versus-

B & A Ltd. and Others

... Respondents

Present:

Mr Justice P K Saikia, Member(J)

Date of hearing: 16th January 2017.

Name of the Company		B & A Ltd. & Ors.			
Under Section			397/398		
Sl. No.	Name & Designation of Representative (IN LETTERS)	Authorized CAPITAL	Appearing on behalf of	Signature with date	

ORDER

Mr A. Hassan, learned counsel for the petitioner submits that Mr J. Saha, the learned Sr. counsel who is leading in this case, could not appear before this court today due to his personal difficulties and, therefore, he prays for an adjournment. In that connection, I have also heard Mr A. Sahewal, learned counsel for the respondents. He raises no objection in granting adjournment.

On hearing both the parties, the matter is adjourned to 06. 02 2.017

my

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

nkm